

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.04.2021 (TUESDAY)

COURT OF CHAIRPERSON

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 417 of 2020	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors. With	Kumar Anurag Singh	Rohan R. Sonawane-R1 Arpan Behl-R2 Dinkar Singh-RP
2.	Comp. App. (AT) (Ins) No. 744 of 2020	Next Orbit Ventures Fund Vs. Print House India Pvt. Ltd. & Ors.	Kumar Anurag Singh	Rohan R. Sonawane-R1 Dinkar Singh-R2 Arpan Behl-R3

02:05 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

3.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer With	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
4.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan-R1
5.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta Shyel Trehan-R1
6.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP

7.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
8.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
9.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
10.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
11.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
12.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar